

of contempt of the House. She is in Parliament.

(Interruptions)

MR. SPEAKER : Look here. This is very simple. I have got the information. I have passed it on to you. I asked you should I read it. If you had said, no, we will not listen to, it I would not have read it. I first sought your consent.

(Interruptions)

12.30 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
(Seventy-Sixth Report)

SHRI G. LAKSHMANAN (Madras North) : I be to present the Seventy-sixth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE  
Hundred and Ninety-Ninth Report and Two Hundredth Report

SHRI BHIKU RAM JAIN (Chandni Chowk) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

- (1) Hundred and Ninety-ninth Report on Action Taken by Government on the recommendation contained in the Hundred and Third Report of the Committee on wagon Availability on the Railways.
- (2) Two hundredth Report on Paragraph 1.19 of the Report of the Comptroller and Auditor General of India for the year 1980-81, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes relating to Customs Receipts—Duty on Passengers Baggage.

ESTIMATES COMMITTEE

(Eighty Second Report and Minutes and Sixty Sixth Action taken Report)

SHRI GIRDHARI LAL VYAS (Bhilwara) : I beg to present the

following Reports and Minutes (Hindi and English versions) of the Estimates Committee :—

- (i) Eighty-second Report on the Department of Atomic Energy—Generation of Electricity, and Minutes of the sittings of the Committee relating there to.
- (ii) Sixty-sixth Report on Action Taken by Government on the recommendations contained in the Forty sixth Report of the Committee on the Ministry of Commerce—Department of Textiles—Textile Commissioner's Organisation.

12.31 hrs

COMMITTEE ON PUBLIC UNDERTAKINGS

(Eighty Seventh Report and Minutes)

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Eighty-seventh Report (Hindi and English versions) of the Committee on Public Undertakings on Central Coal washeries Organisation and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(Forty Seventh and Forty Eighth Reports and Forty Ninth Action Taken Report)

SHRI A.C. DAS (Jaipur) : I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (1) Forty-seventh Report on the Ministry of Energy (Department of Petroleum) - Reservations for Scheduled Castes and Scheduled Tribes in the allotment of distributive agencies by Indian Oil Corporation Ltd. and oil Companies.
- (2) Forty-eighth Report on the Ministry of Industry (Depart-

(Shri A.C. Das)

ment of Industrial Development)-  
Reservations for, and employ-  
ment of, Scheduled Castes and  
Scheduled Tribes in Bharat  
Leather Corporation Ltd. and  
facilities provided by the Cor-  
poration for the economic  
development of Scheduled Castes  
and Scheduled Tribes.

- (3) Forty-ninth Report on Action  
Taken by the Government on the  
recommendations contained in  
the Thirty-eight Report of the  
Committee on the Ministry of  
Energy (Department of Petro-  
leum) - Reservation for, and  
employment of, Scheduled  
Castes and Scheduled Tribes  
in the Oil and Natural Gas  
Commission.

**SHRI RATANSINH RAJDA**  
Bombay South): This is an unusual  
procedure. The Leader of the House  
should have come before the House,  
Do you agree with this procedure ?

**MR. SPEAKER :** I asked you.  
I have got the information and it is  
my duty to bring it to your notice.

**SHRI RATANSINH RAJADA :**  
You could have asked the Prime  
Minister to come before the House  
and make a statement.

**MR. SPEAKER :** Then what do  
I do ?

**SHRI SATYASADHAN CHAKRA-  
BORTY :** We are not questioning  
your conduct, but we are questioning  
the conduct of the Prime Minister.

**MR. SPEAKER :** If you had re-  
fused, then I would have asked her...

*(Interruptions)*

**MR. SPEAKER :** Whatever in-  
formation I have got, I have put it  
before you with your permission.

*(Interruptions)*

**SHRI RATANSINH RAJDA :**  
We did not know what you were going  
to read.

**MR. SPEAKER :** Shri Rasheed  
Masood.

*(Interruptions)*

**MR. SPEAKER :** Whatever in-  
formation I have got I have put it  
before you with your consent.

**SHRI RATANSINH RAJDA :** Do  
you agree with the conduct of the  
Prime Minister ?

**MR. SPEAKER :** Don't question :  
Nothing will go on record. No, no,  
don't record. You bring some other  
point for a discussion. I don't like it.

*(Interruptions)*

**SHRI RATANSINH RAJDA :**  
This is not the procedure.

**MR. SPEAKER :** This is not a  
question of procedure, this is the  
information I have got and I have  
passed it on to you. This is simple.

*(Interruptions)*

**SHRI RATANSINH RAJADA :**  
The Prime Minister should have come  
before the House. That is what we  
would like to convey. This is most  
surprising.

**MR. SPEAKER :** If you had said  
that you would not listen to it, I would  
not have read it. There is no question  
of surprise.

**श्री राजेशकुमार सिंह (फिरोजाबाद):**  
अगर माननीय सदस्य कोई सप्लीमेंट्री  
इंफार्मेशन चाहेंगे तो वह कैसे मिलेगी ?

**श्री अटल बिहारी वाजपेयी (नई  
दिल्ली :** अध्यक्ष महोदय, भविष्य के लिए  
खयाल रखा जाए। यह ठीक है—आपने इस  
मामले में पूछा था।

**अध्यक्ष महोदय :** आप नहीं कहते तो  
मैं नहीं पढ़ता। मैंने आपसे पूछ कर किया है।

No more discussion on this, Shri  
Raseed Masood.

**श्री अटल बिहारी वाजपेयी :** भविष्य  
में ऐसा नहीं होना चाहिए।

अध्यक्ष महोदय : अगर आप न कहते तो मैं न यह बताता।

श्री अटल बिहारी वाजपेयी : वे सदन की नैत्री हैं, सदन में आकर बताना चाहिए था।

अध्यक्ष महोदय : रोज बयान देते हैं, आज कोई नई बात नहीं है।

श्री अटल बिहारी वाजपेयी : लेकिन भविष्य में ऐसा नहीं होना चाहिए।

THE MINISTER OF PARLIAMEN-  
 TRY AFFIARS SPORTS AND WORKS  
 AND HOUSING (SHRI BUTTA  
 SINGH : I do not agree with what the  
 hon. Members opposite say. The Prime  
 Minister has shown the utmost re-  
 spect to this House. Even stories  
 which are baseless, without any  
 foundation, find their place in the  
 Press and they get reflected here.  
 She has taken care to write to you  
 that this is not correct. What is  
 correct, she has said.

M.R. SPEAKER : Shri Rasheed  
 Masood.

*(Interruptions)*

(SHRI RATANSINH RAJDA :  
 Sir, will you kindly convey the feel-  
 ings of the House to the Prime  
 Minister ?

*(Interruptions)*

MR. SPEAKER : Shri Rasheed  
 Masood.

12.31 hrs.

CALLING ATTENTION TO  
 MATTER OF URGENT PUBLIC IM-  
 PORTANCE

Reported extensive damage to crops due  
 to cold wave, rains and hailstorm.

SHRI RASHEED MASOOD  
 (Saharanpur) : I call the attention  
 of the Minister of Agriculture to the  
 following matter of urgent public im-  
 portance and request that he may make  
 a statement thereon ;

"The reported extensive damage to  
 crops due to cold wave, rains and  
 hailstorm particularly in the Northern  
 Region of the country and the steps

taken by the Government in the  
 matter."

THE MINISTER OF AGRICUL-  
 TURE (RAO BIRENDRA SINGH) :

According to the information  
 made available by India Meteorology  
 Department, total rainfall during  
 the period 1st March to 18th April,  
 1984, was deficient or scanty, particu-  
 larly in the whole of North India,  
 except Jammu and Kashmir where it  
 was normal. An active western dis-  
 turbance moved across north-west  
 India causing scattered to fairly  
 widespread thunder showers over  
 Jammu and Kashmir, Himachal  
 Pradesh, Punjab and Haryana and  
 the Union Territory of Delhi during  
 the period 19th to 23rd April 1984.  
 Isolated rainfall also occurred over  
 the remaining areas of North India  
 during the same period. As reported  
 by the Government of Haryana so far  
 six villages in Gurgaon district and  
 three villages in Sirsa district were  
 affect by recent hailstorm covering  
 an area of about 500 acres in Sirsa  
 district. The information with re-  
 gard to other areas affected is being  
 collected by the State Government.  
 The Punjab Government and the  
 Union Territory of Delhi have in-  
 formed us that they are collecting the  
 information with regard to damages  
 caused by rains and hailstorm, if any.  
 So far no information about damages  
 has reached the State headquarters.  
 However, the Punjab Government  
 has informed this morning that 28  
 villages in Fazilka area were affected  
 by hailstorm on the 20th April.

No report of any damage by  
 hailstorm of rain has so far been  
 received from any State/Union  
 Territory.

Crops are reported to have been  
 damaged on account of cold wave in  
 the districts of Saharanpur, Allahabad,  
 Kanpur (rural) and Barabanki in Uttar  
 Pradesh. The details about loss to  
 crop are being assessed. Crop damage  
 has been reported from the districts  
 of Bhiwani, Mahendragarh, Jind,